

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Easun Reyrolle Limited Date of Commencement of Liquidation: 17-02-2022; List of Stakeholders as on Date: 02-05-2022; Name of IP: Mr. Mahalingam Suresh Kumar; Process Number: 1; Last 5 digit of registration number: 10217

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	36981588	0	36981588	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	7	6793248608	6	6597371351	0	195877257	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	0	0	0	0	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	6	523422568	6	160521131	0	362901437	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	133	178859064	129	53877690	0	124981374	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	7	545851092	7	484231447	0	61619645	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	57	383311571	52	221295573.92	0	162015996.68	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	29413	1	680	0	28733	0	<a href="#">Annexure 9</a>
Total		211	8461703904	201	7554279460.92	0	907424442.68000 01	0	